


**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)**

29-11-2016

In the Court of I.A.C.T.M. G.BAD.

| Sl. No. | Case Number | Name of Parties | Under Section/Act. | Police Station / Department | Proposed Fine | Remarks  |
|---------|-------------|-----------------|--------------------|-----------------------------|---------------|--|
|         |             | NIL             |                    |                             |               | The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed |
|         |             | P.O. महाराज     |                    | J.J.B.                      |               | Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)  |
|         |             | राधा            |                    |                             |               |  |

  
 29/11/16  
 अपर मुख्य न्यायिक मजिस्ट्रेट  
 कोर्ट नं० 1 गाजियाबाद  
 29-11-16



